SHRI SONUSING DHANSING PATIL: For the rustication and expulsion what were the specific reasons?

Dr. K. L. SHRIMALI: Gross indiscipline.

CHECK ON BOGUS VOTING

*600. SHRI DEOKINANDAN NARA-YAN: Will the Minister of Law be pleased to state what steps are proposed to be taken by Government to check bogus voting in the next general elections to the State Assemblies and Lok Sabha?

THE DEPUTY MINISTER or LAW (SHRI R. M. HAJARNAVIS): Provision already exists in rules 26, 27, 33 and 84 of the Representation of the People (Conduct of Elections and Election Petitions) 1956, for preventing bogus voting in the elections. The Election Commission has also been issuing instructions to the polling personnel from time to time in this behalf. Besides, a provision has been included in the Representation of the People (Amendment) Bill, 1958, which was passed by the Lok Sabha on the 20th December, 1958, whereby voters in specified constituencies will be required to produce photographed indentity cards before ballot papers are issued to them.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if these photographed identity cards are introduced, what it will cost the country?

SHRI A. K. SEN: Let us await the debate on the identical Bill when it comes up here.

SHRI TAJAMUL HUSAIN: Is the hon. Minister aware that the so called indelible ink is not indelible?

SHRI A. K. SEN: reports to that effect.

U.P.S.C. ADVERTISEMENTS EST INDIAN LANGUAGE NEWSPAPERS

- •601. SHRI P. A. SOLOMON: **Will** the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Union Public Service Commission gives advertisements in the Indian language newspapers; and
 - (b) if so, which are the papers in each of the Indian
 - (c) languages to which advertisementswere given
 - (d) during the year 1958?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) Yes. Advertisements were issued in five Indian language newspapers during 1958; of which two were Hindi newspapers, two Malayalam and one in Oriya language.

SHRI P. A. SOLOMON: May I know, Sir, what are the principles accepted by the Government in inserting advertisements in the language papers?

SHRI B. N. DATAR: I have not been able to follow the hon. Member.

MR. CHAIRMAN: What are the principles which guide the Government in advertising in language papers?

SHRI B. N. DATAR: The principles are as to whether the advertisements in the English newspapers in which these Notifications appear do or do not reach certain areas, especially the rural areas?

SHRI V. PRASAD RAO: May I know, Sir, why after English only Hindi, Malayalam and Oriya papers are taken into consideration and not other language newspapers?

SHRI B. N. DATAR: Sir, it was found' that so far as these five papers were concerned they had a greater circulation in rural areas which were not touched by the EngHsh newspapers. That is the reason.

Sttai V. PRASAD RAO: There are so many other language newspapers which have a fair circulation in the rural areas.

SHRI B. N. DATAR; May I point out that the Government are now considering the question of revising and enlarging the existing list.

Shri TAJAMUL HUSAIN: Every candidate who appears for interview before the Union Public Service Commission must know English. So why not advertise only in English and not in other languages?

MR. CHAIRMAN: It is a suggestion for action.

NALLAMUTHU SHRiMATr Т RAMAMURTI: On what basis is the hon. Minister's reply based? Has he statistics with regard to the Tamil papers not reaching the rural areas or the Telugu papers not reaching the rural areas or the Kanarese papers not reaching the rural areas?

MR. CHAIRMAN: The whole thing is under revision.

SHRI BHUPESH GUPTA: May I know, Sir, whether in distributing the advertisements the recommendation of the Press Commission that small papers should be encouraged is kept in view and, if so, whether the Government has found out whether that recommendation is being implemented in this regard? •

SHRI B. N. DATAR: Sir, Government would take into account all reasonable suggestions.

SHRI BHUPESH GUPTA: May I know, Sir, whether the Government took into account all the pronounced announcements? That is my point.

SHRI B. N. DATAR: They also will be considered when an occasion arises, as I have stated. We are trying to revise the list and all the suggestions will be taken into account.

APPEAL TO M. Ps. AND PUBLIC BY THE PRESIDENT, CO-ORDINATION COMMITTEE OF CENTRAL GOVERNMENT EMPLOYEES' UNIONS AND ASSOCIATIONS

,Aft, /SHRI Z. A. AHMAD: buz-\ SHRI BHUPESH GUPTA: t

to Questions

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of any appeal made to the Members of Parliament and public by the President, Co-ordination Committee of the Central Government Employees" Unions and Associations, Calcutta, on July 9, 1958;
- (b) if so, what is the nature of the grievances made in that appeal; and
- (c) whether Government have taken any steps to redress those grievances?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) No.

- (b) and (c) Do not arise.
- DR. R. B. GOUR: Is it not a fact that the Central Government 'employees have been asking for the revision of the Conduct Rules?

SHRI B. N. DATAR: Last year, that is in 1957, one representation was received and it was duly considered. The hon. sponsor of this question wants to know whether a particular appeal issued on 9th July 1958 has been received. That has not been received.

SHRI BHUPESH GUPTA: May I know whether this appeal or similar appeals have been issued and whether the Government are aware of them?

SHRI B. N. DATAR: That is what I have stated. Government have not received this appeal.

fThe question was actually asked on the floor of the House by Shri Bhupesh Gupta.